

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

123. I.A. 2391/2021
I.A. 2216/2021
I.A. 2156/2021
I.A. 1805/2021
I.A. 1770/2021
I.A. 1764/2021
I.A. 1737/2021
I.A. 1711/2021
I.A. 1710/2021
I.A. 1704/2021
M.A. 2078/2019

In C.P.(IB)-1397(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: Bank of India

V/s.

Gupta Infrastructure (India) Pvt Ltd

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **07.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)